

Quarterly Return Form

❖ **Public Authority : Department of Legal Affairs**

Quarter: First

Quarter(1st)

April to 30th

Jun, 15)

❖ **Year: 2015-2016**

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* **Block I (Details about the requests and appeals)**

	Opening Balance as on beginning of 4th Quarter(Jan15-Mar15)	No. of applications received as transfer from other PAs u/s 6(3)	Received during the Quarter (including cases transferred to other PAs)	Progress during Quarter		
				No. of cases transferred to other PAs u/s 6(3)	Decisions where requests/appeals rejected	Decisions where requests/appeals accepted
Requests	9	290	45	120	8	194
First Appeals	0	N/A	10	N/A	3	7
Total no. of CPIOs designated		Total no. of CPIOs designated		Total no. of AAs designated		
1		11		5		

❖
* **Block II (Details about fees collected, penalty imposed and disciplinary action taken)**

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected (in Rs.) u/s 7(3)	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken against any officer u/s 20(2)
4838	0	0	0

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* **Block III (Details of various provisions of section 8 while rejecting the requested information)**

No. of times various provisions were invoked while rejecting requests												
Relevant Sections of RTI Act 2005												
Section 8 (1)										Sections		
a	b	c	d	e	f	g	h	i	j	9	11	24
0	0	0	0	6	0	0	0	0	6	0	2	0
										Other		
										0		

Quarterly Return Form

❖ **Public Authority : Department of Legal Affairs**
Quarter: Second
Quarter(1st July
to 31st Oct, 15)

❖ **Year: 2015-2016**

*** Block I (Details about the requests and appeals)**

	Opening Balance as on beginning of 4th Quarter(Jan15-Mar15)	No. of applications received as transfer from other PAs u/s 6(3)	Received during the Quarter (including cases transferred to other PAs)	No. of cases transferred to other PAs u/s 6(3)	Decisions where requests/appeals rejected	Decisions where requests/appeals accepted
Requests	22	376	48	206	3	232
First Appeals	0	N/A	21	N/A	10	11
Total no. of CPIOs designated		Total no. of CPIOs designated		Total no. of AAs designated		
1		11		5		

*** Block II (Details about fees collected, penalty imposed and disciplinary action taken)**

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected (in Rs.) u/s 7(3)	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken against any officer u/s 20(2)
5858	0	0	0

*** Block III (Details of various provisions of section 8 while rejecting the requested information)**

No. of times various provisions were invoked while rejecting requests													
Relevant Sections of RTI Act 2005													
Section 8 (1)										Sections			
a	b	c	d	e	f	g	h	i	j	9	11	24	Other
0	0	0	0	6	0	0	0	0	3	0	0	0	0

Quarterly Return Form

❖ **Public Authority : Department of Legal Affairs**

Quarter: Third

Quarter(1st

October to 31st

December, 15)

❖ **Year: 2015-2016**

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*** Block I (Details about the requests and appeals)**

	Opening Balance as on beginning of 4th Quarter(Jan15-Mar15)	No. of applications received as transfer from other PAs u/s 6(3)	Progress during Quarter			
			Received during the Quarter (including cases transferred to other PAs)	No. of cases transferred to other PAs u/s 6(3)	Decisions where requests/appeals rejected	Decisions where requests/appeals accepted
Requests	5	368	163	134	386	3
First Appeals	0	N/A	22	N/A	7	12
	Total no. of CAPIOs designated		Total no. of CPIOs designated		Total no. of AAs designated	
	1		11		5	

❖
*** Block II (Details about fees collected, penalty imposed and disciplinary action taken)**

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected (in Rs.) u/s 7(3)	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken against any officer u/s 20(2)
2720	0	0	0

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*** Block III (Details of various provisions of section 8 while rejecting the requested information)**

No. of times various provisions were invoked while rejecting requests													
Relevant Sections of RTI Act 2005													
Section 8 (1)										Sections			
a	b	c	d	e	f	g	h	i	j	9	11	24	Other
0	0	0	0	6	0	0	0	3		0	0	0	0

Public Authority : Department of Legal Affairs
Quarter: Fourth
Quarter (1st Jan
to 31st March,
16)

* Block I (Details about the requests and appeals)

* Block II (Details about fees collected, penalty imposed and disciplinary action taken)			
Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected (in Rs.) u/s 7(3)	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken against any officer u/s 20(2)
3878	0	0	0

No. of times various provisions were invoked while rejecting requests													
Relevant Sections of RTI Act 2005													
Section 8 (1)										Sections			
a	b	c	d	e	f	g	h	i	j	9	11	24	Other
0	0	0	0	6	0	0	0	0	2	0	1	0	0